

**Shri Hem Barua:** May I know whether it is a fact that on a previous occasion, the External Affairs Ministry wrote to the Maharajkumar of Sikkim to discontinue the lottery in this country to which he replied that the exchequer of Sikkim is benefited to the extent of Rs. 72,000 out of this lottery and therefore he is not going to discontinue this?

**Shri G. B. Pant:** This discussion does not arise out of this question.

**Shri Hem Barua:** Is it not a fact that Sikkim Government is doing a notorious business?

**Mr. Speaker:** Order, order; let us not say anything about a foreign country. Let us confine it to ourselves.

**Shri S. M. Banerjee:** May I know whether it has been brought to the notice of the hon. Minister that many weekly newspapers both in English and the vernaculars have started cross word puzzles which amount to bogus lotteries or something of the sort? I want to know whether the Government propose to ban all these.

**Shri G. B. Pant:** There is a law which governs these cross word puzzles. If any one contravenes the law, he will be liable to be punished.

#### Manufacture of Trucks and Tractors

972. { **Shri Padam Dev:**  
**Shri Ram Krishan Gupta:**  
**Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
**Shri Narayanankutty Menon:**  
**Shri Punnoose:**  
**Shri Vidya Charan Shukla:**

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1368 on the 11th September, 1959 and state:

(a) the further progress made in the manufacture of trucks and tractors in Ordnance Factories; and

(b) the steps taken for setting up Balancing Plant required for the production of trucks and tractors in the Ordnance Factories?

**The Deputy Minister of Defence (Shri Raghuramalah):** (a) The production of trucks and tractors in the Ordnance Factories is proceeding satisfactorily. The assembly line was started about the end of June 1959 and upto the end of October 1959 250 trucks, complete with bodies, were manufactured, out of which 240 trucks have been delivered. As regards tractors, 41 D-120 and 36 D-80 types have already been delivered to the Army and Dandakaranya authorities.

(b) Balancing Plant costing Rs. 1.60 lakhs for the Truck project and Rs. 14.94 lakhs for the Tractor project has so far been ordered, out of which the anticipated expenditure during the current year for both the projects is assessed at Rs. 11.20 lakhs only.

Further plant and machinery required for these projects will be ordered shortly.

**श्री पद्म देव :** क्या मंत्री महोदय बतलाने की कृपा करेंगे कि देश में कितनी मांग है और हम कितनी इस वस्तु इम्पोर्ट कर रहे हैं ?

**Shri Raghuramalah:** I shall first deal with tractors. We have various demands from the Army, from the Dandakaranya project and from the Rajasthan canal project. For D-120 tractors, the army requirements are 55; for D-42, army requirements are 74, Dandakaranya project 18; Rajasthan canal 10; for D-50.....

**Mr. Speaker:** We do not want such details. What is the total that is required? The hon. Member evidently thinks in terms of requirements for non-official use—other than defence. That is exactly what he means.

**The Minister of Defence (Shri Krishna Menon):** I have submitted repeatedly that the ordnance factories under the present arrangements cannot manufacture on speculation. They are allowed only to manufacture, even for the Army, after the indent is placed upon them. So, if private party or any Government department requires them, they have to indicate to us, and if the foreign exchange is cleared, the ordnance factories will manufacture them.

**Seth Govind Das:** As far as the Ordnance Factory at Khameria is concerned, are any trucks and tractors being made there also; if so, how much of the requirements is being met by it?

**Shri Krishna Menon:** I think no vehicles are manufactured at Khameria.

**Shri Vidya Charan Shukla:** In reply to a question in the last session, the hon. Minister stated that according to the graduated programme, 90 per cent of the components of these trucks and tractors would be made in India within five years, and the balance 10 per cent, because of its complicated nature, would not be made here. I want to know by what time this 10 per cent will be manufactured in India, and whether there are any patent hurdles in manufacturing those parts in our country.

**Shri Krishna Menon:** These are all conservative estimates. We would like to exceed them. Five years is a long time. It is very difficult to say what developments will take place in the country, and whether some of this equipment will be of the type we are using now.

**Shri Vidya Charan Shukla:** I wanted to know.....

**Mr. Speaker:** Shri Banerjee. Let us be satisfied with 90 per cent. first.

**Shri S. M. Banerjee:** I want to know whether with the present speed of manufacture of trucks and tractors

in the ordnance factories, the Defence Ministry will be able to cope with all the requirements of the army from year to year for trucks and tractors; if so, after how many years?

**Shri Krishna Menon:** At the present moment, the manufacture is confined to certain types; the arrangements are confined to certain types of vehicles. So far as the army's requirements are concerned, we will be able to meet all present and anticipated requirements provided material is available.

**Dr. Ram Subhag Singh:** The hon. Minister mentioned about the supply of these trucks to Dandakaranya. May I know whether these trucks, each of which weighs about three tons, are useful in Dandakaranya and other hilly areas; if not, whether there is any proposal to manufacture trucks weighing about one ton which may be useful in all the hilly areas?

**Shri Krishna Menon:** We said nothing about the supply of trucks to Dandakaranya.

**Dr. Ram Subhag Singh:** But today there was mention about Dandakaranya. What did they say, let me know?

**Mr. Speaker:** He said about the tractors. The question relates to both trucks and tractors. Tractors are manufactured for Dandakaranya, not trucks.

**Dr. Ram Subhag Singh:** I want to know whether there is any proposal to manufacture trucks of about one ton weight which may be useful in the hilly areas.

**Mr. Speaker:** That is hypothetical. All that he said was that no trucks are manufactured for Dandakaranya, only tractors are being manufactured.

**Dr. Ram Subhag Singh:** The point is whether there is any proposal to manufacture light trucks which may be useful in the hilly areas?

**Mr. Speaker:** Hon. Members must follow the answers. The hon. Minister

has said that they do not manufacture any thing unless orders are placed either by the army or by any of the civil authorities; after receipt of that, they consider. He is not manufacturing any for Dandakaranya. Therefore, there is no good making any proposal, when they themselves do not take the initiative in the matter.

**Shri Vidya Charan Shukla:** On the previous occasion Shri Feroze Gandhi raised this question that unless the private parties or the Government departments placed an indent on the ordnance factories, they do not manufacture, and the Government departments cannot place an indent on the ordnance factories unless they are manufacturing that type of equipment. The hon. Minister replied then saying that they were examining the position and that they wanted to reconcile the position. I want to know what has happened to that examination?

**Shri Krishna Menon:** We are still examining it.

**Dr. Ram Subhag Singh:** How long will they go on examining?

**Shri Feroze Gandhi:** May I know whether Government have considered or are considering releasing a part of the trucks manufactured for civilian use, considering the fact that at present it is impossible to buy a truck chassis in the market unless one is willing to pay Rs. 5,000 to Rs. 6,000 more than the actual price?

**Shri Krishna Menon:** I answered that question before. If the indent is placed on the ordnance factories and there is a certain foreign exchange component of it and the indenting party produces the foreign exchange, the ordnance factories under the present rules can supply them.

**Mr. Speaker:** Next question.

श्री श्री० चं० वर्मा : श्रीमान्, मैं एक सवाल पूछना चाहता हूँ ।

**Mr. Speaker:** I have gone on to the next question.

Indian Institute of Technology,  
Kharagpur

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Shri S. C. Samanta:  
Shri Subodh Haneda:  
\*973. Shri Ram Krishan Gupta:  
Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 816 on 27th August, 1959 and state:

(a) whether Government have considered the report submitted by the Reviewing Committee appointed to review the working and development of the Indian Institute of Technology, Kharagpur; and

(b) if so, the result thereof?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) No, Sir. Comments of the Board of Governors of the Institute are awaited.

(b) Does not arise.

**Shri S. C. Samanta:** May I know when this reviewing committee was set up and whether a time-limit was fixed for the submission of its report?

**Shri Humayun Kabir:** The reviewing committee was set up in early 1959 and it has submitted its report. It is the Board of Governors whose report is now awaited.

**Shri S. C. Samanta:** May I know what led to the constitution of this reviewing committee?

**Shri Humayun Kabir:** The constitution of the reviewing committee is in accordance with our usual practice that in the case of the larger national institutions we review their work after about five years or so.

**Shri S. M. Banerjee:** I want to know whether this particular committee has also reviewed the question of the development of the Northern Higher Technological Institute at Kanpur, and if so, what is their report?